

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/871/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : AADVIN HOTEL PVT LTD
NAME OF THE RESPONDENTS : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1:	ROMAN PROSEKIAN	Counsel for Petitioner	MOA

ORDER

Counsel for Petitioner present. There is no representation on behalf of the RoC. Matter is adjourned for the report of the RoC. Put up on 06.09.2018 at 10.30 A.M.

-sc/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk